NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/14	TP 56/16	Hearing	397/398	Manjunatha Dasap-pa & Anr. Vs. Transglobal Power Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

NISHAWTH S KAPUR
For Keyetone Partners

8780200701

ANUSHA CH ATEA
For Westlaw Partners

9740000155

Counsel for petitioner is present. She requested time to file rejoinder

Time granted as a last chance and no further adjournment will be given.

List it on 22.08.2017.

MEMBER (J)

MEMBER (T)